

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 669 OF 2025**

IN THE MATTER OF:

Abhay Sharma

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 11.03.2026)

Abhay Sharma

.....PETITIONER

VERSUS

1. State of Uttar Pradesh
Through Principal Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, U.P. 226001
Email: pccf-up@nic.in (Respondent No.1)
2. District Magistrate, Agra
District Magistrate Collectorate Agra – 282010
Email: dmagr@nic.in (Respondent No.2)
3. Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.3)
4. M/s. Khushi Infotech at Gata no. 1068/2,
Village Veerai, Tehsil Kheragadh, District Agra-283124, U.P. (Respondent No.4)
5. M/s. G.G. Infotech at Gata no. 960,
Village Veerai, Tehsil Kheragadh, District Agra-283124, U.P. (Respondent No.5)
6. Taz Trapezium Zone Authority
Through its Chairman,
office of T.T.Z. Authority,
Agra Development Authority,
Ada Heighs, Taj Nagri,
Agra, Uttar Pradesh-282004
Email: ttzpmu2@gmail.com (Respondent No.6)